

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

C.P(IB) No.235/BB/2019
U/s 9 of the IBC
R/w 6 of the I&B(AAA) Rules, 2016

In the matter of:

M/s.JCDecaux Advertising India Pvt. Ltd,
611-612, 6th Floor, Prestige Meridian-I,
M.G.Road
Bangalore – 560 001

Represented by its Business head and
Authorized signatory Mr.Alok Mishra

- Petitioner

Versus

M/s. Royaume Estates Private Limited,
No.37/21, Skylark Chambers,
Yellappachetty layout
Ulsoor Road, Sivanchetti Gardens
Bangalore – 560 042

- Respondent

Date of Order : 29th August, 2019

Coram: 1. Hon'ble Shri Rajeswara Rao Vittanala, Member (Judicial)
2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

Parties/Counsels Present:

For the Petitioner	:	None
For the Respondent	:	Shri Nanda Kishore

ORDER

Per : Dr.Ashok Kumar Mishra Member (T)


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1. C.P.(IB)No.235/BB/2019 is filed by M/s.Jcdecaux Advertising India Private Limited **(Petitioner)** U/s 9 of IBC, 2016, R/w Rule 4 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016, by inter-alia seeking to initiate Corporate Insolvency Resolution Process (CIRP) in respect of **M/s.Royaume Estates Private Limited, (Respondent/Corporate Debtor)** on the ground that the Corporate Debtor committed a default in payment of Rs.36,55,529/- (Rupees Thirty Six Lakh Fifty Five Thousand Five Twenty Nine Only).
2. The case is listed for hearing on various dates viz., 02.07.2019, 15.07.2019, 16.07.2019, 30.07.2019, 09.08.2019, 16.08.2019 & 29.08.2019. On 16.08.2019 and 29.09.2019, neither the Petitioner nor Counsel for the Petitioner appeared before the Tribunal.
3. Therefore, the case was posted under the caption **"For Dismissal"** on 29.08.2019. Today also none appeared for the Petitioner. Therefore, it indicates that the Petitioner are not interested to prosecute the case and thus there is no other alternative for the Tribunal except to dismiss the case for default for non-prosecution.
4. Hence, C.P(IB) No.235/BB/2019 is dismissed for default for non-prosecution of the case. No order as to costs.



(ASHOK KUMAR MISHRA)
MEMBER, TECHNICAL



(RAJESWARA RAO VITTANALA)
MEMBER, JUDICIAL

Raushan